THE HIGH COURT OF MEGHALAYA AT SHILLONG NOIIEICAIION

Dated Shillong ____September, 2020

NO.HCM.II/123/2015/Pt/3	_: Pursuant to	the Government	of Meghalaya
General Administration (A) Depart	rtment Corrigenc	lum No. GAA.229/20	019/55 dated 28th
August, 2020, the Hon'ble, the Chie	f Justice, High Co	ourt of Meghalaya, Sl	hillong is pleased
to declare 13th November, 2020 as h	oliday on accour	nt of "Wangala Festi	val" for the High
Court and Subordinate Courts.			

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/3- A

Dated Shillong 200 September, 2020

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
- 4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong
- 5. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 6. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khlieh riat/Resubelpara.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The Registrar, High Court of Meghalaya, Shillong.
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Deputy Registrar, High Court of Meghalaya, Shillong.
- 11. All Assistant Registrar, High Court of Meghalaya, Shillong.
- 12. The Chief Librarian, High Court of Meghalaya, Shillong.
- 13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 14. The Protocol Officer, High Court of Meghalaya, Shillong.
- 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
 - 16. All Superintendents, High Court of Meghalaya, Shillong.
 - 17. The PS to the Advocate General of Meghalaya, Shillong.
 - 18. Notice Board.
 - 19. Office file.

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